

(2024) 05 ITAT CK 0080

Income Tax Appellate Tribunal (Delhi F Bench)

Case No: Income Tax Appeal No. 216/DEL/2015

Paragon XT

APPELLANT

Vs

Income-tax Officer

RESPONDENT

Date of Decision: May 31, 2024

Acts Referred:

- Income Tax Act, 1961 - Section 143(3), 145(3)

Hon'ble Judges: G.S. Pannu, (VP); Anubhav Sharma, J

Bench: Division Bench

Advocate: Vinay Bahl, P.N. Barnwal

Final Decision: Partly Allowed

Judgement